

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.22236 of 2021

Sanjib Kumar Khandayatray *Petitioners*
In person

-versus-

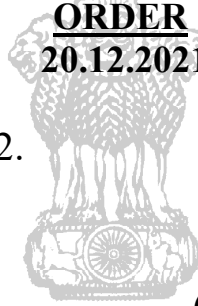
Union of India & others *Opp. Parties*
Mr. P.K. Parhi, ASGI.
Mr. D.R. Bhokta, C.G.C.

CORAM:
THE CHIEF JUSTICE
JUSTICE A.K. MOHAPATRA

Order No.

05. List on 9th February, 2022.

ORDER
20.12.2021



(Dr. S. Muralidhar)
Chief Justice

(A.K. Mohapatra)
Judge